

11.01.2001Honible Mr. Rafiq Uddin, JM

None for the applicant—even  
on revised list. Sr. L.M. Singh  
brief holder for Sr. S. Manoharan,  
Learned Counsel for the Respondents.  
The O.A. is dismissed in default  
of the applicant.

Urb.

Rn  
JM